

RAJYA SABHA

NOTICE OF MOTION

Date

FROM

..... M.P.

TO

**THE SECRETARY GENERAL,
RAJYA SABHA,
NEW DELHI.**

Sir/Madam,

Under Rule 168 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I hereby give notice of my intention to move the following motion on an issue of general public interest during the current/ensuing session of the Rajya Sabha:-

Yours faithfully,

Member, Rajya Sabha
Division No.